

COMMITTEE ON PAPERS LAID ON THE TABLE
(2021-2022)

SEVENTEENTH LOK SABHA

54

FIFTY FOURTH REPORT

**[Delay in laying the Annual Reports and Audited Accounts of the
National Museum Institute of History of Art, Conservation and
Museology (NMIHACM), New Delhi.]**

(Presented on 15.12.2021)



सत्यमेव जयते

LOK SABHA SECRETARIAT
NEW DELHI
December, 2021/ Agrahayana, 1943(Saka)

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE
(2021-2022)

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Shri Ritesh Pandey

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| 4. Smt. Manjinder Pubbi | - | Under Secretary |
| 5. Smt. Rajni Bhagat | - | Committee Officer |
| 6. Shri Darpan Sharma | - | Assistant Executive Officer |

INTRODUCTION

I, Chairperson of the Committee on Papers Laid on the Table of the House (2021-2022), having been authorized by the Committee to present this Report on their behalf, present this Fifty Fourth Report in respect of the delay in laying the Annual Reports and Audited Accounts of the National Museum Institute of History of Art, Conservation and Museology (NMIHACM), New Delhi.

2. In terms of the recommendations of the Committee on Papers Laid on the Table contained in their First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March 1976; 12 May 1976 and 22 December 1977 respectively, the Annual Reports and Audited Accounts of the Organisation/Company are required to be laid on the Table of the House within nine months of the closure of the respective accounting year.

3. The Committee considered the matter of the delays in laying the Annual Reports and Audited Accounts of the National Museum Institute of History of Art, Conservation and Museology (NMIHACM), New Delhi and took oral evidence of the representatives of the Ministry of Culture and the National Museum Institute of History of Art, Conservation and Museology (NMIHACM), New Delhi in this regard at their sitting held on 28th January, 2021(afternoon).

4. The Committee considered and adopted this Report at their sitting held on 06.12.2021.

5. The Committee wish to express their thanks to the officers of the Ministry of Culture and the National Museum Institute of History of Art, Conservation and Museology (NMIHACM), New Delhi for furnishing the written replies, other material/information and for placing their views in the matter before the Committee.

6. The Observations / Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
09th December, 2021
18 Agrahayana, 1943 (Saka)

Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

Report

Delay in laying of the Annual Reports and Audited Accounts of the National Museum Institute of History of Art, Conservation and Museology (NMIHACM), New Delhi.

The National Museum Institute of History of Art, Conservation & Museology (NMIHACM), a Deemed to be University fully funded by the Ministry of Culture, was established as a Society in January 1989 and declared Deemed to be University on 28th April 1989 on recommendation of the University Grants Commission. This is the only University/Deemed to be University in India, which exclusively imparts teaching & training in the subjects related to museum. It is presently functioning in the National Museum, New Delhi premises. As per its Memorandum of Association, the Minister-in-Charge of the Ministry of Culture is the Chairman of the Society and also the Chancellor of the Deemed University (Institute). The affairs of the Institute are managed by its Society, Board of Management, Academic Council, Finance Committee, Planning & Monitoring Board & Inter-University User's Committee.

The Director General, National Museum, New Delhi is the ex-officio Vice-Chancellor of the Institute and Chairman of the Board of Management as well as the Academic Council of the Institute. He also presides over the meetings of Planning & Monitoring Board and the Inter-University User's Committee of the Institute.

2. NMIHACM, New Delhi is fully funded by the Ministry of Culture. The details of year-wise grant received from the Ministry for the years 2013-2014 to 2018-2019 is placed at **Annexure-I**.

3. The Committee desired to know about the Act, Rule, and Regulation under which papers of Institute are being laid on the Table of the House. The Ministry in their written reply submitted that:

“As per Rule 237 of GFR 2017”

4. On the question of the provision of time for laying of the Annual Report and Audited Accounts of the Institute, the Ministry submitted that:

“ Para 2(iii) of Rule 237 of GFR, 2017 states that the submission of the Annual Report and Audited Accounts to the Nodal Ministry for it to be laid Table of the Parliament – 31st December. [Thereafter, the Nodal Ministry shall immediately examine the Annual Report & related papers and with the approval of Hon’ble Minister concerned, lay Annual Report on the Table of Parliament, when in Session] ”

5. The Committee have, in their First Report (5thLok Sabha) presented to the House on 08 March, 1976, emphasized that the Autonomous Organizations should lay their Annual Report, Audited Accounts and Review Statements within nine months of the close of the respective Accounting Year. Further, it is the responsibility of the Administrative Ministry to lay the Annual Report and Audited Accounts of the Organization on the Table of the House. However, if for any reason, the Annual Report and Audited Accounts could not be laid within the prescribed period of nine months, the Ministry concerned should lay a statement within 30 days of the expiry of the said period or as soon as the House meets, whichever is later, explaining the reasons as to why the documents could not be laid in time.

6. The scrutiny of the Annual Reports and Audited Accounts of the National Museum Institute of History of Art, Conservation and Museology (NMIHACM), New Delhi for the years 2013-2014 to 2018-2019, laid before the Parliament (Lok Sabha) by the Ministry of Culture reveals that the requisite documents for the years 2013-2014 to 2018-2019 have been laid with delays ranging between 07 months to 18 months, approximately. However, the requisite documents of the NMIHACM for the year 2019-2020 have not been laid before Parliament, as yet. The actual dates of laying of the Annual Reports/Audited Accounts of the NMIHACM, New Delhi alongwith the extent of delay are placed at **Annexure-II**.

7. When enquired about the reasons for delay in laying of the Annual Reports and Audited Accounts of NMIHACM, New Delhi for the years 2013-2014 to 2018-2019,

the Ministry furnished the reply in the form of delay statements in chronological order for these years. The same is placed at **Annexure-III**.

8. On the question whether the Ministry agreed that the delays in laying the documents indicated that due importance was not given to timely laying of the papers before the Parliament and things were taken in a casual manner, the Ministry replied:

“It is humbly submitted that due to unavoidable circumstances this Ministry has not been able to lay the Annual Report in schedule time. However, this Ministry is taking all steps to ensure that such delays are avoided and the process is given utmost importance in future

Delay happened in laying the documents before the Parliament has been noted by the Institute and due care will be taken for subsequent years. Laying of the papers was delayed due to some logical reasons.”

9. The Committee asked the Ministry/Institute to furnish the details with respect to the dates and actual time taken at different stages, i.e. from approaching the Auditors, upto the laying of the Annual Reports and Audited Accounts of NMIHACM, New Delhi before Parliament, for the years 2013-2014 to 2018-2019. The statement hence, prepared is placed at **Annexure-IV**.

10. The Committee desired to know from the Ministry as to whether it had identified the stages in which delays have occurred during all these years and, if so, how did the Ministry propose to curtail the same. The Ministry submitted that:-

“It is observed that a lot of time involves in compiling information from all the departments of the Institute and submitting to Audit. Further, Audit is also taking considerable time in submitting its reports. This Ministry proposes to have a time bound calendar for all these activities to avoid delay in future.

Presently, data for Annual Report is sought from all departments turn wise on physical file which take substantial time. Henceforth, data will be sought from all departments simultaneously and incorporated in one go.”

11. The Committee also asked the Ministry whether there had been delay in appointments of auditors for the purpose of auditing annual accounts of the Institute during these years. The Ministry in its written reply submitted that:-

“ Yes, and it will be taken care of in future.”

12. The Committee further asked the Ministry as to how the issue of auditing and finally timely receipt of Audit Reports from audit authorities was dealt with by the Ministry/NMIHACM. The Ministry in its written reply submitted that:-

"NMI has been asked to complete the process of Audit in time. The release of funds during the 4thQtr is linked to the submission of the Audit Report to the Ministry. Ministry keeps reminding the Institute to get the accounts audited in time every year."

13. On being asked whether the Institute had any internal auditing mechanism to ensure timely compilation of accounts and also to minimize the audit queries at the time of auditing, the Ministry submitted that:-

"Yes. Internal Audit is conducted by Chartered Accountant in practice selected through tender procedure."

14. The Ministry also informed that the NMIHACM has not faced any problem in connection with translation of the documents in Hindi version and subsequent printing thereof, and they have no difficulties in convening the meeting of the Competent Authority for getting approval of the documents of the Institute.

15. It has also been informed by the Ministry that they have taken steps to compile and process the annual accounts electronically, to facilitate speedy and timely compilation of accounts of the NMIHACM.

16. The Ministry was also asked as to whether any time schedule had been laid down by the Institute/Ministry indicating normative time for completion of the task of each stage involved in finalization of Annual Reports and Audited Accounts, the Ministry submitted that:-

“GFR 2017 provides for timelines for such exercise and the Institute follows the provisions of GFR 2017 in this regard”

17. On being asked about any mechanism in the Ministry to monitor the progress of work in this regard to ensure timely laying of documents, the Ministry submitted that:-

“The Ministry requests all the attached bodies (including NMI) for submission of the Annual Report every year as per prescribed timelines.

Yes, the Ministry keeps on monitoring the progress of work of the Institute. Various reminders are sent to the Institute by the Ministry in this regard.”

18. The Committee also questioned the Ministry/NMIHACM as to whether any remedial measures had been taken or proposed to be taken both by the Ministry and NMIHACM to ensure timely laying of the documents before Parliament, in future. The Ministry in its written reply submitted that:

“The observations of the Hon’ble Committee are noted and the Institute has been advised to adhere to the timelines in future.

Institute has noted and advised the concerned officers to complete the task timely in future.”

19. The Committee took oral evidence of the representatives of the Ministry of Culture and National Museum Institute of History of Art, Conservation and Museology (NMIHACM), New Delhi on 28th January, 2021, to further examine the reasons of delays in laying of Annual Reports and Audited Accounts of NMIHACM, New Delhi for the years 2013-2014 to 2018-2019.

20. During the evidence, the Secretary, Ministry of Culture admitted to the fault on their part and regretted for the same. The representative of the Ministry/Institute assured the Committee that they would improve their internal mechanism to ensure timely laying of the documents. The Secretary of the Ministry assured that such kind of lapse would not occur in the future and in case the Ministry failed to adhere to the time schedule, responsibility would be fixed to the erring officials.

21. The Committee desired to know from the Secretary as to when the Annual Reports and Audited Accounts of the NMIHACM for the years 2018-2019 and 2019-2020 will be laid. The Secretary assured that:-

“Before February is out, we will do it..... I want to go back and give this assurance in writing”

However, in reply, the Ministry had forwarded a letter, stating that:-

“.....As committed by the officials of the National Museum Institute to the committee, following is submitted:

- a) Annual Report for FY 2018-19 is under print and will be sent to MoC by 20th February 2021.*
- b) Annual Accounts for FY 2019-20 have been finalized and signed on 22.12.2020 (delayed due to Covid situation) and are in the process of approval from Finance Committee and Board of Management and then to be audited by CAG. As such, Annual Report for FY 2019-20 is in the process of compilation and will be submitted in MoC as soon as possible.*
- c) A more systematic format for data collection for Annual Report from all academic, administrative and finance department has been developed.*
- d) As committed, one cell comprising of personnel from Accounts & Administration section has been created to solely look after the work related to compilation, translation and printing of Annual Report to avoid any delay in future.*
- e) NMI assures that all steps will be taken to get the Annual Report completed and submitted in time from FY 2020-21.*

22. On further scrutiny of the Papers laid on the Table of the House, the Committee observed that the delay in laying the documents of the NMIHACM is not in recent origin. The Committee also considered the matter of delays in laying the Annual Reports and Audited Accounts of the NMIHACM for the year 1989-90 on 02nd September, 1992 and observed from the replies furnished by the Ministry that:-

“The audit of the Institute was proposed to be conducted by the Director of Audit Central Revenue, Office of the Principal Director of Audit, New Delhi. But despite request to Director of Audit, New Delhi, Audit could not be undertaken by them. Therefore, the Chartered Accountant was engaged for Audit of the Institute.

.... Thus all the papers could not be finalized till the date of Winter Session of Parliament was over. All efforts are being made to ensure that there is no undue delay in laying papers before the Parliament in future.”

23 On the basis of the examination of the replies submitted by the Ministry, the Committee in its 6th Report of (10th Lok Sabha), presented to the House on 01 December, 1992 recommended that:-

“3.7 The Committee find from the information furnished by the Ministry of Human Resource Development (Department of Culture) in the delay statement for 1989-90 that the delay took place mainly at the stages of appointment of auditors for auditing of accounts and laying on the Table of the House by the Ministry the Annual Reports and Audited Accounts after their receipt from the Institute. The Committee feel that had the Ministry sorted out the matter with the Director of Audit well before the close of the accounting year in the matter of appointment of Auditors and taken prompt action in the preparation of “Review”, delay statement and their authentication by the Minister, the delay would have definitely cut down.”

“3.8 ... the Ministry in consultation with the Institute and the audit authorities should prepare a time bound schedule for finalization of annual reports and accounts at each stages and their submission to them well in advance so that they are placed before Parliament within the prescribed period of 9 months from the close of the accounting year. The time schedules so prepared should be monitored both in the Ministry and the Institute by senior officers to prevent the recurrence of delays at various stages. The Committee trust that the Institute would further improve over the year 1990-91 and ensure that these documents for the subsequent years are laid in time as assured to the Committee.”

24. The then Ministry of Education (Department of Culture) in their action taken reply incorporated in Committee’s 15th Report (10th LS), presented to the House on 15.12.1994, stated as under:-

“ The CAG has been requested to nominate an Accountant General under section 20(1) of the CAGS (DPCS) Act, 1971 for conducting audit of the National Museum Institute of History, Art, Conservation and Museology so that the Accountant General may be requested immediately after the close of the financial year to conduct audit of the Institute. The Ministry has also chalked out a time schedule for completion of various stages of the reports and the Institute has been requested to follow this scrupulously in order to prevent the recurrence of delay in laying of Annual Reports and Audited Accounts in the Parliament.

Observations/Recommendations

25. The Committee are disheartened to observe that the Ministry of Culture had laid the Annual Reports and Audited Accounts of the National Museum Institute of History of Art, Conservation and Museology (NMIHACM), New Delhi for the years 2013-2014 to 2018-2019 before the Parliament (Lok Sabha) with delays ranging between 07 months to 18 months, approximately. The requisite documents of the NMIHACM for the year 2019-2020 have not been laid before Parliament, as yet.

Moreover, requisite documents of NMIHACM for the year 2018-2019 were laid before Parliament on 22.03.2021 only when the Ministry/NMIHACM was called for oral evidence on 28.01.2021. The Committee are concerned with this persistent delay in laying of the requisite documents before the Parliament, since the year 2013-2014 onwards. The Committee, hence, recommend to the Ministry to take strict measures to ensure the timely laying of the requisite documents and to ensure that the requisite documents are laid in accordance with the recommendations of this Committee and General Financial Rules.

26. The Committee was apprised that due to some unavoidable circumstances, the requisite documents for these years could not be laid in the scheduled time. On being enquired by the Committee to elaborate the unavoidable circumstances for not laying the documents in time, the representative of the NMIHACM submitted before the Committee that time taken in the reconstitution of the Board of Management and Society, delay in auditing of the annual accounts and also administrative delay on their part were the unavoidable circumstances. However, the Committee observed from the replies furnished by the Ministry that a casual approach was adopted by the NMIHACM at each stage from the compilation of annual accounts, approaching the auditors for appointment of auditor to sending the documents to the Ministry. Moreover, delay on the part of

the Ministry for the reconstitution of the Board and Society could not be justified on any ground. The Committee, therefore, strongly recommends that, in future, it should act well in advance to deal with such issues as it affects the process of finalization of requisite documents.

With regard to the delays on the part of NMIHACM, the Committee find it astonishing to note that even after thirty years after the first oral evidence, no conclusive remedy has been brought up to eliminate such delays. Hence, it is quite evident that both the Ministry and the Institute did not pay any heed to the trust shown and the recommendation made by this Committee in its 6th Report of the Tenth Lok Sabha, as the same issue still persist.

It is evident that merely following GFR 2017 timelines, in this regard, has not yielded the desired result and the requisite documents are still being laid with delays. Therefore, the Committee recommend to the NMIHACM to strictly adhere to the time schedule being followed, to ensure that the requisite documents are timely compiled, approved and laid before the Parliament. And, also, the matter of delays on the part of audit authorities may also be taken up with the Office of CAG.

27. The Committee takes serious note of the incomplete written submission made by the Ministry/NMIHACM, wherein it has only stated the measures to be taken to avoid delays in future, however, it failed to give clear dates of laying the pending requisite documents before the Parliament, as was desired by the Committee and was also assured by the Ministry during the oral evidence.

The Committee would like to be apprised of the reasons for not furnishing the requisite information by the Ministry/ NMIHACM and also the time for laying the pending documents.

28. The Committee note with some satisfaction that a more systematic format for the data collection for Annual Reports from all academic, administrative

and finance departments has been developed. As committed during evidence, one cell comprising of personnel from Accounts & Administration section has been created to solely look after the work related to compilation, translation and printing of Annual Report to avoid any delay in future. They also assured that all steps would be taken to get the Annual Report completed and submitted in time from FY 2020-21 onward. The Committee hope that with the remedial measures taken by the Ministry/ NMIHACM, they will lay their Annual Report and Audited Accounts within nine months after the closure of the respective accounting year.

29. At last, the Committee impress upon the Ministry to note that in case of a delay, only due to unavoidable reasons, in laying of the Annual Report and Audited Accounts of any organization/society/institution under its control, a statement explaining the reasons as to why the requisite documents could not be laid within the prescribed time period, should be laid on the Table of the House strictly within 30 days, as recommended by the Committee in its earlier Reports.

**New Delhi
06th December, 2021
15 Agrahayana, 1943 (Saka)**

**Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table
Lok Sabha**

Annexure-I
vide para 02 of the Report

Statement showing the year wise grants received by National Museum Institute of History of Art, Conservation and Museology (NMIHACM), New Delhi for the years 2013-2014 to 2018-2019.

(Rs. In Lakhs)

Year	Plan	Non Plan	Total
2013-2014	326.81	19.91	346.72
2014-2015	1790.07	26.51	1816.58
2015-2016	1917.46	26.47	1943.93
2016-2017	879.67	21.22	900.89
2017-2018	353.95	-	353.95
2018-2019	2839.93	-	2839.93

The details for the year 2019-2020 have not been furnished by the Ministry/ NMIHACM.

Annexure-II
vide para 06 of the Report

Statement showing the dates of laying of the Annual Reports and Audited Accounts of the National Museum Institute of History of Art, Conservation and Museology (NMIHACM), New Delhi for the years 2013-2014 to 2019-2020.

Year	Date by which Annual Reports and Audited Accounts were required to be laid	Actual Date of laying of Annual Reports and Audited Accounts of the NMIHACM, New Delhi	Extent of delay (approximate)
2013-2014	31.12.2014	20.04.2015	03 months and 20 days
2014-2015	31.12.2015	08.08.2016	07 months and 08 days
2015-2016	31.12.2016	31.07.2017	07 months
2016-2017	31.12.2017	31.12.2018	12 months
2017-2018	31.12.2018	19.09.2020	20 months and 19 days
2018-2019	31.12.2019	22.03.2021	14 months and 22 days
2019-2020	31.12.2020	Not laid till date	NA

Annexure-III
vide para 07 of the Report

DELAY STATEMENTS IN CHRONOLOGICAL ORDER

**STATEMENT SHOWING REASONS FOR DEALY IN LAYING THE ANNUAL REPORT AND
AUDITED STATEMENT OF ACCOUNTS OF THE NATIONAL MUSEUM INSTITUTE, NEW
DELHI FOR THE YEAR -2013-14 ON THE TABLE OF LOK SABHA/RAJYA SABHA**

S. No.	Description	Period/Dates
1.	Date of Finalization of Annual Accounts	06.06.2014
2.	Date of adoption/approval of Annual Accounts by the Board of Management	25.07.2014
3.	Date on which copies of Annual Accounts for the year 2013-14 were made available to the Office of Director General of (Audit), Central Expenditure, New Delhi	06.08.2014
4.	Duration of Audit	20.08.2014 to 28.08.2014
5.	Date on which Draft Audit Report was received from the office of DG (Audit), Central Expenditure, New Delhi	09.10.2014
6.	Date on which replies of the Draft Audit Report was sent	14.10.2014
7.	Date of issue of Audit Report and Audit Certificate from the office of DG (Audit), Central Expenditure, New Delhi	30.10.2014
8.	Date of receipt of Audit Certificate from the office of DG (Audit), Central Expenditure, New Delhi	30.10.2014
9.	Date of approval of Annual Report 2013-14 by the Chairman, Board of Management	30.12.2014
10.	Date of forwarding Annual Report 2013-14 to the Ministry of Culture, Government of India	30.12.2014

STATEMENT SHOWING REASONS FOR DELAY IN LAYING THE ANNUAL REPORT AND
AUDITED STATEMENT OF ACCOUNTS OF THE NATIONAL MUSEUM INSTITUTE, NEW
DELHI FOR THE YEAR -2014-15 ON THE TABLE OF LOK SABHA/RAJYA SABHA

S. No.	Description	Period/Dates
1.	Date of Finalization of Annual Accounts	22.07.2015
2.	Date of adoption/approval of Annual Accounts by the Board of Management	10.06.2016
3.	Date on which copies of Annual Accounts for the year 2014-15 were made available to the Office of Director General of (Audit), Central Expenditure, New Delhi	01.02.2016
4.	Duration of Audit	10.02.2016 to 18.02.2016
5.	Date on which Draft Audit Report was received from the office of DG (Audit), Central Expenditure, New Delhi	16.03.2016
6.	Date on which replies of the Draft Audit Report was sent	26.03.2016
7.	Date of issue of Audit Report and Audit Certificate from the office of DG (Audit), Central Expenditure, New Delhi	04.04.2016
8.	Date of receipt of Audit Certificate from the office of DG (Audit), Central Expenditure, New Delhi	13.04.2016
9.	Date of approval of Annual Report 2014-15 by the Chairman, Board of Management	16.06.2016
10.	Date of forwarding Annual Report 2014-15 to the Ministry of Culture, Government of India	13.05.2016

STATEMENT SHOWING REASONS FOR DELAY IN LAYING THE ANNUAL REPORT AND
AUDITED STATEMENT OF ACCOUNTS OF THE NATIONAL MUSEUM INSTITUTE, NEW
DELHI FOR THE YEAR -2015-16 ON THE TABLE OF LOK SABHA/RAJYA SABHA

S. No.	Description	Period/Dates
1.	Date of Finalization of Annual Accounts	18.07.2016
2.	Date of adoption/approval of Annual Accounts by the Board of Management	04.10.2016
3.	Date on which copies of Annual Accounts for the year 2015-16 were made available to the Office of Director General of (Audit), Central Expenditure, New Delhi	26.10.2016
4.	Duration of Audit	21.11.2016 to 29.11.2016
5.	Date on which Draft Audit Report was received from the office of DG (Audit), Central Expenditure, New Delhi	09.12.2016
6.	Date on which replies of the Draft Audit Report was sent	19.12.2016
7.	Date of issue of Audit Report and Audit Certificate from the office of DG (Audit), Central Expenditure, New Delhi	30.12.2016
8.	Date of receipt of Audit Certificate from the office of DG (Audit), Central Expenditure, New Delhi	02.01.2017
9.	Date of approval of Annual Report 2015-16 by the Chairman, Board of Management	25.05.2017
10.	Date of forwarding Annual Report 2015-16 to the Ministry of Culture, Government of India	26.05.2017

STATEMENT SHOWING REASONS FOR DELAY IN LAYING THE ANNUAL REPORT AND
AUDITED STATEMENT OF ACCOUNTS OF THE NATIONAL MUSEUM INSTITUTE, NEW
DELHI FOR THE YEAR -2016-17 ON THE TABLE OF LOK SABHA/RAJYA SABHA

S. No.	Description	Period/Dates
1.	Date of Finalization of Annual Accounts	21.09.2017
2.	Date of adoption/approval of Annual Accounts by the Board of Management	23.02.2018
3.	Date on which copies of Annual Accounts for the year 2016-17 were made available to the Office of Director General of (Audit), Central Expenditure, New Delhi	26.02.2018
4.	Duration of Audit	05.03.2018 to 13.03.2018
5.	Date on which Draft Audit Report was received from the office of DG (Audit), Central Expenditure, New Delhi	21.03.2018
6.	Date on which replies of the Draft Audit Report was sent	03.04.2018
7.	Date of issue of Audit Report and Audit Certificate from the office of DG (Audit), Central Expenditure, New Delhi	13.04.2018
8.	Date of receipt of Audit Certificate from the office of DG (Audit), Central Expenditure, New Delhi	19.04.2018
9.	Date of approval of Annual Report 2016-17 by the Chairman, Board of Management	10.09.2018
10.	Date of forwarding Annual Report 2016-17 to the Ministry of Culture, Government of India	17.09.2018

STATEMENT SHOWING REASONS FOR DELAY IN LAYING THE ANNUAL REPORT AND
AUDITED STATEMENT OF ACCOUNTS OF THE NATIONAL MUSEUM INSTITUTE, NEW
DELHI FOR THE YEAR -2017-18 ON THE TABLE OF LOK SABHA/RAJYA SABHA

S. No.	Description	Period/Dates
1.	Date of Finalization of Annual Accounts	19.09.2018
2.	Date of adoption/approval of Annual Accounts by the Board of Management	25.07.2019
3.	Date on which copies of Annual Accounts for the year 2017-18 were made available to the Office of Director General of (Audit), Central Expenditure, New Delhi	19.02.2019
4.	Duration of Audit	26.02.2019 to 07.03.2019
5.	Date on which Draft Audit Report was received from the office of DG (Audit), Central Expenditure, New Delhi	29.08.2019
6.	Date on which replies of the Draft Audit Report was sent	20.09.2019
7.	Date of issue of Audit Report and Audit Certificate from the office of DG (Audit), Central Expenditure, New Delhi	18.10.2019
8.	Date of receipt of Audit Certificate from the office of DG (Audit), Central Expenditure, New Delhi	23.10.2019
9.	Date of approval of Annual Report 2017-18 by the Chairman, Board of Management	27.01.2020
10.	Date of forwarding Annual Report 2017-18 to the Ministry of Culture, Government of India	27.01.2020

STATEMENT SHOWING REASONS FOR DELAY IN LAYING THE ANNUAL REPORT AND
AUDITED STATEMENT OF ACCOUNTS OF THE NATIONAL MUSEUM INSTITUTE, NEW
DELHI FOR THE YEAR -2018-19 ON THE TABLE OF LOK SABHA/RAJYA SABHA

S. No.	Description	Period/Dates
1.	Date of Finalization of Annual Accounts	05.09.2019
2.	Date of Finance Committee approval	26.02.2020
3.	Date of adoption/approval of Annual Accounts by the Board of Management	19.03.2020
4.	Date on which copies of Annual Accounts for the year 2018-19 were made available to the Office of Director General of (Audit), Central Expenditure, New Delhi	23.03.2020
5.	Duration of Audit	19.08.2020 to 27.08.2020
6.	Date on which Draft Audit Report was received from the office of DG (Audit), Central Expenditure, New Delhi	04.11.2020
7.	Date on which replies of the Draft Audit Report was sent	13.11.2020
8.	Date of issue of Audit Report and Audit Certificate from the office of DG (Audit), Central Expenditure, New Delhi	09.12.2020
9.	Date of receipt of Audit Certificate from the office of DG (Audit), Central Expenditure, New Delhi	09.12.2020
10.	Date of approval of Annual Report 2018-19 by the Chairman, Board of Management	Yet to be approved*
11.	Date of forwarding Annual Report 2018-19 to the Ministry of Culture, Government of India	Yet to be sent*
*Laid on the Table of the House on 22.03.2021		

Annexure-IV
vide para 09 of the Report

The chronological sequence in respect of finalization of Annual Reports and Audited Accounts of the National Museum Institute of History of Art, Conservation and Museology (NMIHACM), New Delhi for the years 2013-2014 to 2018-2019.

S. No	Particulars	2013-2014	2014-2015	2015-2016
a)	Date on which NMIHACM approached the Audit authorities for taking up the audit	06.08.2014	01.02.2016	26.10.2016
b)	Date of appointment of the auditors			
c)	Date of compilation of Annual Accounts of NMIHACM	06.06.2014	22.07.2015	18.07.2016
d)	Date of submission of Annual Account to Auditors for auditing	06.08.2014	01.02.2016	26.10.2016
e)	Date and duration for auditing the annual accounts of NMIHACM by auditors	20.08.2014 to 28.08.2014	10.02.2016 to 18.02.2016	21.11.2016 to 29.11.2016
f)	Date of queries raised by Auditors during auditing of Annual Accounts	20.08.2014 to 28.08.2014	10.02.2016 to 18.02.2016	21.11.2016 to 29.11.2016
g)	Date on which the replies to the audit queries was furnished to the Auditors	20.08.2014 to 28.08.2014	10.02.2016 to 18.02.2016	21.11.2016 to 29.11.2016
h)	Date on which draft audit report was issued by audit authorities	09.10.2014	16.03.2016	09.12.2016
i)	Date on which final audit report received by the NMIHACM	30.10.2014	13.04.2016	02.01.2017
j)	Date of finalization of annual reports	NMI is in the process of shifting to its new campus at Noida. Old record has been shifted to Noida Campus. Therefore, data for the same is not available.	16.10.2015	30.09.2016
k)	Date on which documents were approved from the competent authority		17.10.2015	30.09.2016
l)	Date on which documents got translated		Annual report was sent for Printing on 06.02.2016 (Quotations were called for Printing)	Annual report was sent for Printing on 02.01.2017
m)	Date on which documents got printed			
n)	The date on which the documents were sent to the Ministry for being laid in House		13.05.2016	26.05.2017
o)	The date of laying of the documents on the Table of the House (Lok Sabha)	20.04.2015	08.08.2016	31.07.2017

S. No	Particulars	2016-2017	2017-2018	2018-2019
a)	Date on which NMIHACM approached the Audit authorities for taking up the audit	26.02.2018	19.02.2019	23.03.2020
b)	Date of appointment of the auditors			
c)	Date of compilation of Annual Accounts of NMIHACM	21.09.2017	19.09.2018	05.09.2019
d)	Date of submission of Annual Account to Auditors for auditing	26.02.2018	19.02.2019	23.03.2020
e)	Date and duration for auditing the annual accounts of NMIHACM by auditors	05.03.2018 To 13.03.2018	26.02.2019 to 07.03.2019	19.08.2020 to 27.08.2020
f)	Date of queries raised by Auditors during auditing of Annual Accounts	05.03.2018 To 13.03.2018	26.02.2019 To 07.03.2019	19.08.2020 to 27.08.2020
g)	Date on which the replies to the audit queries was furnished to the Auditors	05.03.2018 To 13.03.2018	26.02.2019 To 07.03.2019	19.08.2020 to 27.08.2020
h)	Date on which draft audit report was issued by audit authorities	21.03.2018	29.08.2019	04.1.2020
i)	Date on which final audit report received by the NMIHACM	19.04.2018	23.10.2019	09.12.2020
j)	Date of finalization of annual reports	06.03.2018	08.03.2019	In the process of finalization*
k)	Date on which documents were approved from the competent authority	06.03.2018	08.03.2019	Yet to be approved*
l)	Date on which documents got translated	Annual report was sent for Printing on	Annual report was sent for Printing on	Yet to be printed*
m)	Date on which documents got printed	04.09.2018 (Quotations were called for Printing)	13.05.2019	
n)	The date on which the documents were sent to the Ministry for being laid in House	17.09.2018	27.01.2020	Yet to be sent*
o)	The date of laying of the documents on the Table of the House (Lok Sabha)	31.12.2018	19.09.2020	Under Process*

*Laid on the Table of the House on 22.03.2021

**THE EXTRACTS OF THE MINUTES OF THE FOURTH SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE (2020-2021)**

The Committee sat on Thursday, 28th January 2021 from 14:00 hrs to 15:30 hrs. in Committee Room 'D', Parliament House Annexe Building, New Delhi.

PRESENT

Shri Ritesh Pandey - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri S. Ramalingam
4. Shri Saptagiri Ulaka
5. Shri Ashok Kumar Yadav

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Smt. B. Visala - Director
3. Shri Munish Kumar Rewari - Additional Director
4. Shri R. K. Chaudhary - Under Secretary

**REPRESENTATIVES OF
THE MINISTRY OF CULTURE &
NATIONAL MUSEUM INSTITUTE OF HISTORY OF ART,
CONSERVATION AND MUSEOLOGY (NMIHACM), NEW DELHI.**

1. Shri Raghvendra Singh, - Secretary (Culture)
2. Ms. Nirupama Kotru, - Joint Secretary (Museums)
3. Shri Praduman Kumar Sharma, - Registrar, NMI
4. Ms. Manvi Seth, - Dean, NMI

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2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and explained the purpose of convening the meeting.

3. The Committee, first, called the representatives of the Ministry Of Culture & National Museum Institute Of History Of Art, Conservation And Museology (NMIHACM), New Delhi to take oral evidence with regard to delay in laying of Annual reports and Audited Accounts of NMIHACM, New Delhi for the years 2013-14 to 2018-19.

4. The Chairperson welcomed the representatives of the Ministry of Culture and NMIHACM, New Delhi to the sitting of the Committee and explained to them that the meeting has been called to enquire about the reasons for continuous and rising delay in laying of the Annual Reports and Audited Accounts of NMIHACM for the abovementioned years. The Chairperson also explained to the witnesses, the provisions of Direction 58 of Directions issued by the Speaker, Lok Sabha regarding confidentiality of the proceedings.

5. The representatives of the Ministry and the Institute admitted the delay in laying of requisite documents and explained the various reasons for the delay i.e., compiling of the information from all Departments of the Institute and submitting the same for audit; delay on part of audit for the year 2016-2017; and expiration of term of Board of Management and the Society in 2017-2018. The representative of NMI further admitted to a faulty internal mechanism at the Institute.

The representative apologized for the delay before the Committee and ensured that it will not take place in future. The Representative also submitted before the Committee that they will submit assurance in writing regarding laying of requisite documents for the year 2018-2019 and 2019-2020, and also about a forming a system for reporting on time.

Thereafter, the Hon'ble Chairperson thanked the representatives of the Ministry for the useful discussion in connection with examination of the subject.

The witnesses then withdrew.

6-9. X X X X X

The Committee then adjourned.

**THE EXTRACTS OF THE MINUTES OF THE SECOND SITTING OF
THE COMMITTEE ON PAPERS LAID ON THE TABLE (2021-2022)**

The Committee sat on Monday, 06th December 2021 from 15:00 hours to 16:30 hours in Committee Room "C", Parliament House Annexe , New Delhi.

PRESENT

Shri Ritesh Pandey - **Chairperson**

MEMBERS

2. Dr. Shafiqur Rehman Barq
3. Dr. A. Chella Kumar
4. Shri Pallab Lochan Das
- 5 Choudhary Mehboob Ali Kaiser
- 6 Shri T.N. Prathapan
7. Shri Saptagiri Sankar Ulaka
8. Shri Ashok Kumar Yadav

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Shri Munish Kumar Rewari - Additional Director
3. Smt. Manjinder Pubbi - Under Secretary

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2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee.

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3. Thereafter, the Committee took up for consideration, the eleven draft Reports (Original/ATR) regarding the delay in laying the Annual Report and Audited Accounts of the following organisation :-

- | | | | | |
|-------|---|---|---|--------|
| i. | X | X | X | X; |
| ii. | National Museum Institute of History of Art, Conservation and Museology (NMIHACM), New Delhi; | | | |
| iii. | X | X | X | X; |
| iv. | X | X | X | X; |
| v. | X | X | X | X; |
| vi. | X | X | X | X; |
| vii. | X | X | X | X; |
| viii. | X | X | X | X; |
| ix. | X | X | X | X |
| x. | X | X | X | X; and |
| xi. | X | X | X | X |

4. After deliberations, the Committee adopted all the eleven (11) Reports without modifications.

5. The Committee authorised the Hon'ble Chairperson to present these Reports to the Parliament.

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The Committee then adjourned.
